

Contd.

Issue notice to the
respondents, returnable on
28.11.94.

Status-quo to be
maintained till then.

N/Res
2/3

Dasti.



(P. P. Srivastava)

M(A)

Order Notice is issued
to Respondents on
14-11-94

W

Dated: 28.11.94

None for the applicant.

M.P. No. 1214/94 disposed off by
allowing the Original application
to be withdrawn.

Original application dismissed
as withdrawn.



(M. S. DESHPANDE)
Vice-Chairman.

MP No. 1214/
~~1214~~ 94

For permitted to
withdraw the O.A.
Fixed on 28/11/94

944
24/11

It is noted 28/11/94

Order/Indorsement despatched
to A.T. (s)
on 3/11/95

9
9/11/95